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ITEM NO.14

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).

14506-14507/2014

BALRAM & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM (DEAD) BY LRS & ORS.

Respondent(s)

Date : 23/02/2017 These petitions were called on for hearing today.

For Petitioner(s) Mr.Mahesh Kumar Tiwari,Adv.

Mr. Praveen Chaturvedi,Adv.

For Respondent(s)

Dr. Kailash Chand,Adv.

UPON hearing the counsel the Court made the following

O R D E R

The respondent No.1(i) has failed to file the counter affidavit within the period stipulated under the rules.

Service of notice is complete on the respondent Nos.2-4, but no one has entered appearance on their behalf.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)

Registrar

SB